

State Governments, and affiliated to the concerned university keeping in view the requirement of education for a particular region/area. There is, therefore, no such proposal under consideration of Government of India.

Mobilisation of Plan resources by States

31. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Prime Minister has requested the States to mobilise their resources for the 8th Five Year Plan;

(b) if so, whether the State Governments have agreed to the above proposal; and

(c) if the reply to part (b) above be in the negative, whether Government propose to follow up the proposal with the Chief Ministers in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir. The Prime Minister requested the States to mobilise their resources in the meeting of the National Development Council which was held recently to discuss the Approach for the Eighth Plan.

(b) and (c) The Approach Paper, which *inter alia* discusses the need for resource mobilisation, received approval of the National Development Council of which all Chief Ministers are members.

Encroachment and Defacement of Monuments in Delhi

32. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to an article which

appeared in the 'Sunday' magazine dated 29th April—5th May, 1990 under the caption 'Medieval relics, modern times and some protected monuments that are not protected', stating that there are encroachments, defacement and some people live in these monuments in Delhi; if so, what are the details thereof;

(b) what steps Government are taking to remove encroachments and unauthorised squatters from these protected monuments; and

(c) if the answer to part (b) above in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHUMANBHAI MEHTA): (a) Yes, Sir. The report refers to state of neglect of monuments and *inter alia* alleges that the Archaeological Survey of India (ASI) pays attention only to monuments visited by large number of tourists and not to less known ones even though protected, and further refers to encroachment and defacement of the monuments particularly Barakhamba, Atagah Khan's Tomb in Nizamuddin area and Zafar Mahal in Mehrauli by people.

(b) In the Zafar Mahal, Mehrauli there is no encroachment at present. Action for removal of encroachments in the other two monuments, i.e. Barakhamba and Atagah Khan's Tomb has been taken up with the agencies concerned.

(c) Does not arise.

Cut in the UGC funds to colleges in Delhi

33. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that due to cut in funds for colleges in Delhi by UGC, several colleges are facing financial difficulties and are on the verge of closure; and